

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(B) No.62/BB /2017	-	Admission	Rule-6 of IB	Karakkattu Agencies Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sangeetha.M.S for CCI-Legal	Operational Creditor	

No representation for petitioner. The matter is listed today for compliance. Registry has raised objections. Petitioner counsel has not complied the objection. This is the third time the matter is listed for complying the objections. Neither the petitioner nor petitioner counsel appeared before the Tribunal.

The matter is listed on 28.08.2017 on which date some other matters filed against Falcon Tyres are listed.

Hence, this matter is ordered to be listed on 28.08.2017.


MEMBER (J)


MEMBER (T)